Mingling of rivers for irrigation purposes

†5480. SHRI KAPIL SIBAL: DR. D. MASTHAN:

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether it is a fact that the problems of flood, drought, drinking water can be solved by linking the rivers with one another in the country; and
 - (b) if so, what is Government's reaction in this regard?

THE MINISTER OF WATER RESOURCES (DR. CR THAKUR): (a) and (b) Linking of rivers is only a part of the solution to flood, drought and drinking water problems. The solution lies in a conjuctive, holistic and integrated water management.

Incomplete Water Projects due to Inter-State Disputes

†5481. DR. D. MASTHAN: SHRI RAI MOHINDER SINGH:

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether it is a fact that construction of a number of water projects in the country is not being completed due to inter-State disputes;
 - (b)if so, the name of such projects at present;
- (c) the name of States which are involved in disputes with each other regarding those project;
- (d) whether any effort had been made by Government for resolving these disputes during the last three years;
 - (e) if so, the details thereof and when these efforts had been made; and
 - (0 the future plan of Government to resolve these disputes?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) to (f) Satluj-Yamuna Link Canal involving Haryana & Punjab Upper Krishna Project II (Almati Dam) involving Maharashtra, Andhra Pradesh and Karnataka, Sardar Sarovar Project involving the States of Madhya Pradesh, Maharashtra, Gujarat and Rajasthan are the important projects *inter-alia* affected,due to inter-state dispute. The matter relating construction of these projects and related issues were before the Supreme Court of India through the writ petitions filed either by the party States or by some voluntary organisations.

[†]Original notice of the question was received in Hindi.